

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No.114/2017
C.P-1072/2016

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th July, 2017, 10.30 A.M

Name of the Company	Lalbaba Seamless Tubes Pvt.Ltd		
Under Section	433,434		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

V.N. DWIVEDI

The Company

V.N. Dwivedi
28/7/2017

AVISHEK DAS

RITOBAN SARKAR

ASHOK SINGH

Advocates for
The Operational
Creditor

A. Das

28/7/2017

28 07 2017- T.P.No.114/2017 – C.P.1072/2016 – Lalbaba Seamless Tubes Pvt. Ltd.

ORDER

Ld. Lawyer on behalf of the petitioner as also corporate debtor are present and submitted that they have filed a new application under IBC Code 2016 yesterday only. The same is not yet on board.

Ld. Lawyer appearing on behalf of the corporate debtor submitted that he has not received a copy of the petition. The Ld. Lawyer appearing on behalf of the petitioner furnished the copy to the corporate debtor today. Corporate Debtor is allowed seven days' time to file his reply.

Fixed on 04.08.2017.

sd.
MANORAMA KUMARI
MEMBER(J)